

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4201

ANSWERED ON:21.04.2005

FUNDS UNDER WELFARE SCHEMES

Barman Shri Ranen;Baxla Shri Joachim;Budholiya Shri Rajnarayan;Gulshan Smt. Paramjit Kaur;Mahajan Shri Y.G.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) The funds allocated/released under various welfare schemes for SCs, disabled, minorities, orphans and other weaker sections during 2004-05 to different States/Union Territories, scheme-wise, State/Union Territory-wise;
- (b) The funds actually utilized by each State/Union Territory under such schemes and number of persons benefited during the said period, scheme-wise ; (
- (c) Whether complaints regarding mis-utilisation or diversion of funds by State Governments/Union Territory Administrations have been received during the said period;
- (d) If so, the details thereof and the action taken thereon;
- (e) Whether the Government has paid proper attention towards the backward and poor people living under BPL under these schemes;
- (f) If so, the details thereof; and (g) The details of new schemes, if any, launched for upliftment of said communities?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) to (g) Information is being collected and will be laid on the Table of the House.